

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **23.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : ASK Investment Managers Ltd
Vs
R Damodaran

MAIN PETITION NUMBER : CP(IB)/205/CHE/2022
(IA/MA) APPLICATION NUMBERS

IA(IBC)/596/2024

ORDER

Present: Mr. Sanjay, Ld. Counsel for Petitioner.
Mr. Srenik Jain, Ld. Counsel for Respondent.
Mr. Gajendran Ravi, Ld. Counsel for RP.

Ld. Counsel for the Respondent seeks and is granted two weeks' time to file reply.

Rejoinder, if any, be filed within one week thereafter.

List the application for hearing on **13.06.2024**.

-sd-

[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-

[SANJIV JAIN]
MEMBER (JUDICIAL)